The Lok Sabha re-assembled at one minute past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

**डा. रघवंश प्रसाद सिंह (वैशाली) :** उपाध्यक्ष महोदय, हमने एडजर्नमैंट मोशन दिया है। …( <u>व्यवधान</u>) उस पर अभी तक फैसला नहीं हुआ है। …( <u>व</u>्यवधान)

श्री राम प्रसाद सिंह (आरा) : उपाध्यक्ष महोदय, बिहार में जिस तरह से राज्य सरकार बनी है

…( <u>व्यवधान)</u> वहां संविधान का उल्लंघन किया ग्या है। …( <u>व्यवधान)</u> भारत सरकार के इशारे पर

…( <u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: Today is the International Women's Day. There is a tradition to refer this matter in the House. It has been done in the Upper House also. One or two Members from both the sides can speak. Let me call Shrimati Margaret Alva to speak on it.

डा. रघवंश प्रसाद सिंह (वैशाली) : इसीलिये हमने बिहार में महिला को मुख्यमंत्री बनाने का फैसला किया है। …( व्यवधान)

उपाध्यक्ष महोद्य: महिला द्व्स पर आप उनको बात नहीं करने दे रहे हैं।

…( <u>व्यवधान</u>)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Shrimati Rabri Devi, who was entitled to be summoned by the Governor to Raj Bhavan, was never called...(Interruptions)

MR. DEPUTY-SPEAKER: It is the International Women's Day and you are not allowing a lady Member even to speak.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, my heart goes to Bihar where a lady has been deprived of her right....(Interruptions)

MR. DEPUTY-SPEAKER: Please allow her to speak.

श्री खेलसाय सिंह (सरगुजा) : उपाध्यक्ष महोदय, बिहार में जो अन्याय हुआ है। …( व्यवधान)

उपाध्यक्ष महोद्य: आज इंटरन्ैशनल महिला दिव्स है।

…(<u>व्यवधान</u>)

SHRI VAIKO (SIVAKASI): Sir, Shri Dasmunsi has instigated the Members to create hulla gulla in the House!...(Interruptions)

सरदार बूटा (संह (जालौर): उपाध्यक्ष महोद्य, महिला को मुख्यमंत्री नहीं बनने दिया ग्या। ...(<u>व्यवधान</u>)

उपाध्यक्ष महोद्य: यहां पर भी आप महिला को अपनी बात रखने का मौका नहीं दे रहे हैं।

…( व्यवधान)

SHRI MADHAVRAO SCINDIA: But still you must know our views also on it ...(Interruptions) It is because we are so charged on this particular matter, you cannot road-roll the introduction of the Bills in this way ...(Interruptions) How can you do this? ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Scindia, you are a senior Member and you know the procedure about what you should do if you want to raise objection at the time of introduction of Bills.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: Sir, there is an Adjournment Motion pending...( *Interruptions*) We still have not received the decision about that ...(*Interruptions*)

MR. DEPUTY-SPEAKER: The issue of Adjournment Motion is already cleared.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: Sir, no. Our colleagues have tabled

an Adjournment Motion this morning and the hon. Speaker has not given his ruling on that ...(Interruptions) and yet you are lecturing us here on...(Interruptions)

MR. DEPUTY-SPEAKER: The hon. Speaker has already disallowed that. That is what I have been told. I was not here in the morning.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: Sir, Bills cannot be introduced because the Adjournment Motion is still pending and you have totally ignored that ...(Interruptions) and you are lecturing on introduction of Bills ...(Interruptions)

I am very sorry to say this ...(Interruptions) Introduction of Bills is not correct ...(Interruptions)

You cannot get the Bills introduced in this fashion...(*Interruptions*) Introduction stage of a Bill is also an important stage. You cannot road-roll on this ...(*Interruptions*) There is an Adjournment Motion pending ...(*Interruptions*) our colleagues have tabled it and the hon. Speaker has not given his ruling on that...(*Interruptions*)

MR. DEPUTY-SPEAKER: In the morning when the issue of the Adjournment Motion was raised, it was disallowed by the hon. Speaker.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: Sir, in spite of your allowing the laying of papers, we did not say anything ...(Interruptions) But how can you introduce the Bills ...(Interruptions) These are important Bills ...(Interruptions) Introduction stage of a Bill is an important stage ...(Interruptions)

MR. DEPUTY-SPEAKER: In case you want to raise objections at the stage of introduction of Bills, then you know the procedure.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: You must tell us about the Adjournment Motion of our colleague ...(Interruptions) It is most vital ...(Interruptions)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, we asked for a division ...(Interruptions) You were not prepared to listen...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, we had asked for a division...(Interruptions)

MR. DEPUTY-SPEAKER: Will you please hear me?

...(Interruptions)

श्री माध्वराव (सिंध्या : उपाध्यक्ष महोद्य, हमारे ्साथी ने स्थगन प्रस्ताव पेश किया है।...(<u>व्यवधान)</u>क्या आप अपना निर्ण्य हमें बताएंगे ? ...(<u>व्यवधान)</u>

...(Interruptions)

SHRI BASU DEB ACHARIA: We demand division on this.

MR. DEPUTY-SPEAKER: Please go back to your seats.

श्री माध्वरा्व (सिंध्या (गुना): हमने अभी तक कुछ नहीं कहा है। आपने जो इंट्रोडक्शन ऑफ बिल शुरू किया है, यह गलत बात है, यह ठीक नहीं है क्योंकि बिल का इंट्रोडक्शन महत्वपूर्ण चरण होता है। ....(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: Allow me to take the consent of the House for introduction.

SHRI BASU DEB ACHARIA: I am on a point of order.

SHRI RAJESH PILOT (DAUSA): This is a very important Bill. It cannot be bulldozed like this.

MR. DEPUTY-SPEAKER: I am not bulldozing anybody.

SHRI RAJESH PILOT (DAUSA): The idea is not that. The idea is that there is some resentment among the

Members of this side. They are trying to express it in a democratic way.

श्री विजय गोयल (चांदनी चौक): "वी आर कोओपरेटिंग" का मतलब यह नहीं होता है जो आप दस दिन से संसद नहीं चलने दे रहे हैं। ...(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: I am no one to bulldoze anybody here. I am going according to Rules. I am not bulldozing anybody. I am no one to do it. You are not even ready to hear what I am trying to say.

**1517 hours** 

(At this stage, Shri Sukdeo Paswan and some other hon. Members

went back to their seats.)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I am on a point of order.

MR. DEPUTY SPEAKER: What I have done is, I have allowed the Minister to introduce a Bill. If the Bill to be introduced was to be opposed at the initial stage, you could have given notice. You said that I have bulldozed. I am not here to bulldoze anybody.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): Sir, the hon. Members are using the words 'roadrolling' and 'bulldozing'. गलत ्बात कर रहे हैं। मैं नही मानता हूं कि इस प्रकार के ्श्ब्द इस्तेमाल करने चाहिए। Usage of these words for the Chair is very wrong. Please delete those words from the record.

श्री राजे्श पा्यलट (दौसा): उपाध्यक्ष जी, सुबह से आप देख ही रहे हैं कि बिहार के बारे में यहां पर सदस्यों की भावना क्या है? माननी्य प्रधान मंत्री जी ्यहां पर नहीं है। यू.पी. में ग्वर्नर ने डि्सीजन दिया था तो प्रधान मंत्री जी एक दिन भूख-हड़ताल पर चले ग्ये थे सारे देश को बताने के लिए कि ्यू.पी. में डेमो्क्रेसी खत्म कर दी ग्यी है....(<u>व्यवधान)</u> प्रधान मंत्री जी बैठे हुए थे हमने उसी भावना से ...(<u>व्यवधान)</u> हाउस इस बात पर एडजर्न हो ग्या था।

SHRI SOMNATH CHATTERJEE (BOLPUR): When Shri Vajpayee went on a hunger strike then, the House could not function. What happened to them now? What did they do now?

श्री मदन लाल खुराना : उपाध्यक्ष जी, क्या आप बिहार के बारे में सद्स्यों को अलाऊ कर रहे हैं? द्स दिन ्से हाउ्स नहीं चल रहा है, ....(<u>व्यवधान)</u> आप क्ैसे अलाऊ कर रहे हैं।

SHRI ANIL BASU (ARAMBAGH): Sir, notice for Adjournment Motion is before the House. According to the Rules of Procedure of the House, before taking up the legislative business of the House, Adjournment Motion has to be disposed of.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): Sir, let us introduce the Bill first.

श्री विजय गोयल : उपाध्यक्ष जी, हमारे भी बहुत महत्वपूर्ण प्रश्न हैं जिनपर हमें बोलना है।

श्री राजे्श पा्यलट : सुबह हमारे साथियों ने एडजर्नमेंट मो्शन का स्वाल उठा्या था बिहार के ग्वर्नर ने जो ्भी आदे्श दि्या ....(<u>व्यवधान)</u>

श्री श्रीप्रकाश जायसवाल (कानपुर) : आपने पायलट जी को बोलने की अनुमति दी है।

SHRI RAJIV PRATAP RUDY (CHHAPRA): Sir, you have been kind to hear whatever they said. For the simple reason that you have been very generous, for the simple reason that you have been very kind, they are going on accusing you. This is a heavy price for kindness....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Rudy, I am on my legs.

...(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Members please go to your seats. Let me hear Shri Rajesh Pilot.

...(Interruptions)

श्री राजे्श पा्यलट : उपाध्यक्ष महोद्य, आज सुबह ज्ब एडरेनमेंट मो्शन के बारे में बात चल रही थी, हम इन लोगों की बात सुनते रहे। उपाध्यक्ष महोद्य, यह बात उन लोगों की नज़र में हो सकती है... (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Vijay Goel, let me hear Shri Rajesh Pilot.

श्री विज्य गोयल :. उपाध्यक्ष महोद्य, श्री सिन्ध्या जी ने इंट्रोडक्शन बिल के सम्य दूसरा ईश्यू उठा्या था और आपने उसका ज्वाब भी दे दिया था। अब आगे का एजेंडा लीजिये।...(Interruptions)

MR. DEPUTY-SPEAKER: I have said that there are some Bills to be introduced.

...(Interruptions)

SHRI RAJESH PILOT(DAUSA): We had submitted our point before the Chair.

1521 hours

(At this stage, Shri Anwarul Mohammad Haque and some other

hon. Members came and stood on the floor near the Table.)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow, 9<sup>th</sup> March, 2000 at 11.00 hours.

1522 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, 9<sup>th</sup> March, 2000/Phalguna 19, 1921(Saka).